

1967 में किया गया था। 1968, 1969, 1970 के दौरान अनुसूचित जाति और अनुसूचित जन जाति के अभ्याथियों के लिए आरक्षित श्रेणी I, II, III, और IV के पदों की संख्या तथा इन वर्षों के दौरान अनुसूचित जाति/अनुसूचित जन जाति के अभ्याथियों द्वारा वास्तव में भरे गए पदों की संख्या को दर्शाित करने वाला विवरण सभा पटल पर रखा जाता है [ग्रन्थालय में रखा गया देखिये संख्या LT-1932/72]

(ग) प्रत्येक विज्ञापन में केवल अनुसूचित जन जाति के अभ्याथियों के लिए पदों का आरक्षण के लिए विशेष उल्लेख किया जा रहा है। निम्नलिखित विभिन्न सगठनों जैसे कि —

1. रोजगार कार्यालय।
2. लोक उद्यम का ब्यूरो।
3. राष्ट्रीय नियोजन सेवा के निदेशक।
4. वरिष्ठ उप-निदेशक, नियोजन और शिक्षा, जयपुर।
5. आयुक्त अनुसूचित जाति/अनुसूचित जनजाति, नई दिल्ली।
6. निदेशक, अनुसूचित जाति कल्याण विभाग, जयपुर।

के साथ समय-समय पर विभिन्न पदों के लिए पात्र, उपयुक्त अभ्याथियों की सूची भेजने के लिए सम्पर्क स्थापित किया जाता है। अनुसूचित जाति और अनुसूचित जन जाति के अभ्याथियों को अनुभव तथा आयु में छूट दी जाती है।

Automation in Public Sector Undertakings

5052. SHRI RAJA KULKARNI : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 7160 on the 5th August, 1971 regarding the Automation in Public Sector Undertakings and state :

- (a) whether Indian Oil Corporation is

using the Computer of the Fertiliser Corporation of India ;

(b) if so, whether it amounts to computerisation of jobs ;

(c) whether such jobs include those of routine clerical nature, and

(d) whether there is any agreement with the unions in Indian Oil Corporation for such job-computerisation ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) (a) to (d) The Indian Oil Corporation is using the Computer of the Fertilizer Corporation of India for the following types of jobs :

- (i) Non DGS&D-Sales According .
- (ii) Customer Ledger ;
- (iii) Age-wise analysis of Customers' Outstandings ;
- (iv) General Ledger ;
- (v) Costing statements ;
- (vi) Capital Assets ;
- (vii) Pay Roll.

The Indian Oil Corporation has assured the recognised unions that automation would not result in retrenchment of staff nor their wages, allowances and other service conditions would be adversely affected.

Nationalisation of Mining and Internal Trade of Mica

5053. SHRI K. KODANDA RAMI REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to nationalise mining and internal trade of mica ; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHARNAWAZ KHAN) : (a) and (b).

Though there is no proposal at present to nationalise the mining and internal trade in mica, the intention of Government is to assist small mine-owners, exporters and processors of mica by asking the MMTC to enter the mica market and to directly export the mica so purchased.

Mission of an Ex-Minister of Britain to Visit India Bangla Desh and Pakistan

5055. SHRI K. KODANDA RAMI REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that a mission led by a former Minister in the last Government of Britain is expected to visit India, Pakistan and Bangla Desh shortly ;

(b) if so the purpose of the visit of the mission ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The objectives of the mission are reported to be the following :

- (i) to assure the short term security and long-term future of the non-Bengali population of Bangla desh ;
- (ii) to secure the repatriation of the Bangalis from Pakistan ;
- (iii) to emphasis the need for a peaceful settlement between India and Pakistan to enable return of POWs and Pakistan's recognition of Bangladesh.

(c) The Government's policy in respect of these objectives is clear. The question of the non-Bangali population in Bangladesh and the Bengali population in Pakistan is one for settlement

by the two Governments concerned. The Government of India have repeatedly emphasised that it is necessary to have a stable and durable peace in the sub-continent and took the initiative in offering discussions without pre-conditions with Pakistan to achieve this. These discussions are now underway. The Government continue to believe that a durable and stable peace in the sub-continent can only be achieved by discussions between the parties concerned without outside interference. As for the question of prisoners of war who surrendered to the joint command of India and Bangladesh, both these Government's are necessary parties to any settlement of this issue.

Visit of Prime Minister of Nepal to India

5056. SHRI BANAMALI PATNAIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Prime Minister of Nepal visited India recently ; and

(b) if so, the nature of talks held ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Prime Minister of Nepal held confidential talks with the Prime Minister and other Ministers of the Government of India on matters of mutual interest so as to further strengthen Indo-Nepal friendship. The talks were held in a spirit of mutual understanding and cooperation.

दिल्ली की शरणार्थी बस्तियों में प्लाटों की नीलामी

5057. श्री अम्बेश : क्या भ्रम और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय द्वारा हाल में दिल्ली की शरणार्थी बस्तियों में कुछ प्लाटों की नीलामी की गई थी ; और